

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.08.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 885 of 2022	High Ground Enterprise Ltd. Vs. ITE India Pvt. Ltd.	Abhishek Singh	
2.	Comp. App. (AT) (Ins) No. 886 of 2022	Raghavendra G. Kundangar & Ors. Vs. Shashi Agarwal The Liquidator of BHARAT NRE Coke Ltd. & Anr.	Bharat Sood	
3.	Comp. App. (AT) (Ins) No. 889 of 2022	Central Board of Trustee Employees Provident Fund Organization Vs. Technopak Advisors Pvt. Ltd. & Anr.	Brijesh Kr. Tamber	
4.	Comp. App. (AT) (Ins) No. 890 of 2022	BCPL International Ltd. Vs. Kalimata Ispat Industries Pvt. Ltd.	Shashwat Anand	

### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 1029 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Chakan Developers Pvt. Ltd.  <b>With</b>	Saurabh Jain	Srishti Prabhakar Saurabh Ajay Gupta
6.	Comp. App. (AT) (Ins) No. 1030 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.  <b>With</b>	Saurabh Jain	Srishti Prabhakar
7.	Comp. App. (AT) (Ins) No. 1031 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Abode Developers PVt Ltd.  <b>With</b>	Saurabh Jain	Saurabh Ajay Gupta

8.	Comp. App. (AT) (Ins) No. 1032 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.  <b>With</b>	Saurabh Jain	Srishti Prabhakar
9.	Comp. App. (AT) (Ins) No. 1033 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Warai Developers Pvt. Ltd.	Saurabh Jain	Saurabh Ajay Gupta
10.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.  <b>With</b>	Kunal Godhwani	P. Rameshbabu-R1 R.S. Sravankumar-R2
11.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2
12.	Comp. App. (AT) (Ins) No. 24 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.  <b>With</b>	Krishna Murthy	Aman Dhyani-R1
13.	Comp. App. (AT) (Ins) No. 56 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	Aman Dhyani-R1
14.	Comp. App. (AT) (Ins) No. 339 of 2022	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	Harshad Deshpande- R1 Avinash R Khanolkar- R3
15.	Comp. App. (AT) (Ins) No. 368 of 2022	Harinder Bashista Vs. Luxmi Electrical & Engineering Works Through its Sole Proprietor Varinder Arora & Anr.	Prashant Katara	Yogesh Gupta-R2
16.	Comp. App. (AT) (Ins) No. 748 of 2022	Adinath Jewellery Exports Vs. Brijendra Kumar Mishra Liquidator Of Shrenuj & Co. Ltd. & Anr.	Anish Agarwal	Yaha Batatawala Meghna Rao-R1
17.	Comp. App. (AT) (Ins) No. 755 of 2022 & I.A. No. 2069 of 2022	Kashvi Power & Steel Pvt. Ltd. Vs. Modern India Con Cast Ltd. & Anr.  <b>With</b>	Arijit Mazumdar	Utsav Mukherjee Jaiveer Kant-R1 Manju Bhuteria Pankaj Agarwal-R2

<b>18.</b>	Comp. App. (AT) (Ins) No. 599 of 2022	Sanjai Kumar Gupta Vs. Brand Alloys Pvt. Ltd.	Aniket Prasoon	Debashis Mukherjee Manju Bhuteria
<b>19.</b>	Comp. App. (AT) (Ins) No. 692 of 2022	Manav Investment & Trading Company Ltd. Vs. SRF Ltd. & Anr.	Ankit Virmani	Kunal Mimani
<b>20.</b>	Comp. App. (AT) (Ins) No. 694 of 2022	Sheershak Agarwal Vs. Hind Tradex Ltd. & Anr.	Vinay Shukla	Mohit Chaudhary Imran Ali-R1 Vikky Dang-R2

**02:00 PM**

**For Hearing**

<b>21.</b>	Comp. App. (AT) (Ins) No. 1005 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	Vipin Jai
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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**